

women there. That is one of the main reasons for the success of the programme in Kerala. We are interacting with the State Governments and impressing upon them to lay more and more stress on women literacy. If we can educate the women in our country, our family welfare programme will be successful.

SHRIMATI CHANDRA PRABHA URS : Sir, we are all aware of, and we have been watching on T.V. also, the latest position of the population in our country. One of the problems for this fast increasing population is the high rate of population growth. We are going to surpass the one hundred crore mark by the year 2000 A.D. So, the steps that we are taking to control the population growth are not sufficient. The involvement of women as well as people's representatives at different levels, mass propaganda and education are also very necessary. The rate of population growth is high especially in the lower strata of our society.

Of course, in the Beijing Conference we have to put forth our views. But we feel that the family planning measures have become slow and sluggish in our country. So, I would like to specifically ask the Hon. Minister, through you, Sir, whether any drastic measure will be taken up, as a mass movement, with the involvement of people's representatives to educate the masses regarding family planning.

SHRI PABAN SINGH GHATOWAR : Sir, we are always seeking the cooperation of the opinion leaders of our country. After the 73rd Constitution Amendment, there are elected representatives from the Gram Panchayat level to the Zilla Parishad level and there are 30 per cent of women representatives in those bodies. We are envisaging to take their support to propagate the family welfare programme in our country.

DR N MURUGESAN : Mr. Speaker, Sir, Tamil Nadu stands first in controlling the population throughout India. The Hon. Chief Minister of Tamil Nadu has introduced a new scheme for encouraging the family planning programme. Under that new scheme, if a person undergoes family planning operation after two female children, the Government of Tamil Nadu is depositing a beneficiary amount against the name of the children and that amount along with interest is being released at the time of the marriage of these children. This unique scheme is introduced only in Tamil Nadu by our Hon. Chief Minister of Tamil Nadu, Dr. Puratchi Thalaivi. So, I want to know from the Hon. Minister whether he is going to encourage other States also to follow this scheme and whether he is going to provide special financial assistance to the Government of Tamil Nadu for the above scheme.

SHRI PABAN SINGH GHATOWAR : Sir, since we have our own programme, we are requesting the State Governments to have their own programmes to encourage family welfare programme in the country.

## WRITTEN ANSWERS TO QUESTIONS

### Action Against Army Officers in J & K

\*405. SHRI CHETAN P.S. CHAUDHAN : Will the PRIME MINISTER be pleased to state :

(a) whether Army has taken to task some officers for excesses in J & K;

(b) if so, the number of officers found guilty of excesses; and

(c) the number of officers against whom action has been taken?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). 15 Army officers have been found guilty of certain offences against civilians during the counter-insurgency operations in J&K, during the period from 1990 to 1994. These officers have been awarded punishments varying from rigorous imprisonment and dismissal from service to forfeiture of past services or severe Displeasure, depending upon the gravity of the offences.

### Production of Silicon Chips

\*406. SHRI AMAL DATTA : Will the PRIME MINISTER be pleased to state :

(a) the domestic capacity for production of silicon chips suitable for use in solar photovoltaic cells;

(b) whether such capacity is being fully utilised;

(c) if so, the details of further expansion of capacity being contemplated; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) and (b). As of 31.3.1995, the total domestic installed capacity for manufacture of silicon wafers (also known as chips), suitable for manufacture of solar Photovoltaic cells was about 11.2 tonnes per year. This included the wafer manufacturing capacity of 4.2 tonnes added during 1994-95. The actual production of silicon wafers during 1994-95 was about 8.8 tonnes.

(c) and (d). At present only one private sector company is engaged in manufacture of silicon wafers. Another private sector company is in the process of setting up a new unit to manufacture silicon wafers suitable for use in photovoltaic cells.

### Council of Scientific and Industrial Research

\*407. SHRI RAM KAPSE : Will the PRIME MINISTER be pleased to state :

(a) whether the CSIR (Council of Scientific and Industrial Research) propose to give a significant share

In the royalty of those who have contributed for the product and processes developed by them in various projects as a greater thrust to industrial research in the post-GATT era;

(b) if so, the details thereof; and

(c) whether the proposal has been approved by the Government?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) to (c). The Resolution of the Government of India dated 26th September, 1942 constituting CSIR, *inter-alia* provide for payment of a share of royalties arising out of commercialisation of results of R & D to those who have contributed towards the development. CSIR had been sharing 40% of the royalties earned with its staff till 1977 when this practice was discontinued. It has been revived from April, 1994 as one of the measures to provide greater thrust to industrial research. The scheme has been approved by CSIR Society.

#### Filling up of Vacant Posts

\*408. PROF. UMAREDDY VENKATESWARLU : Will the PRIME MINISTER be pleased to state :

(a) whether several senior positions are vacant at the PGI of Medical Sciences, Chandigarh for a long time;

(b) if so, the details thereof; and

(c) the steps taken by the Government to fill up these vacancies immediately?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) to (c). At present, PGIMER, Chandigarh has a sanctioned strength of 312 faculty posts. 243 faculty members are in position. The Institute has reported that action has been completed for filling up of 10 posts. Out of the remaining 59 posts, the Institute has advertised 16 posts.

#### Tyre Corporation of India

\*409. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) the outcome of the Group of Ministers meet on the ailing public sector Tyre Corporation of India, Calcutta held during the last month;

(b) the final decision taken on Rs. 167 crore revival package for TCI involving substantial waiver of dues, approved by the Board of Industrial and Financial Reconstruction (BIFR);

(c) whether the Government have implemented decision of the BIFR; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) and (b): BIFR has been informed that the draft revival scheme circulated by BIFR contained certain conditions such as Government reimbursing all future cash losses etc which go against the concept of viability. Accordingly Government requested the BIFR to review the scheme clearly affirming that Government would support any revival scheme without such conditions.

(c) and (d). BIFR has only circulated a draft revival scheme for obtaining consent of all concerned parties, including Government. Final decision is yet to be taken by BIFR.

#### Control of Polio

\*410. SHRI TARA SINGH :

SHRI V. SREENIVASA PRASAD :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that the incidence of polio is highest on the Indian sub-continent;

(b) if so, the steps taken by the Government to check the spread of polio; and

(c) reasons why the schemes and programmes formulated by the Government have failed to check the spread of polio?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) Yes, Sir.

(b) The Universal Immunization Programme was started in 1985-86 for increasing the immunization coverage levels. In addition to sustaining high levels of coverage, supplementary activities have been started for the eradication of poliomyelitis.

(c) The number of reported cases of poliomyelitis have declined from 32184 in 1981 to 6174 in 1994.

[Translation]

#### Increase in Prices of Papers

\*411. SHRI DATTA MEGHE :

SHRI VIJAY NAVAL PATIL :

Will the PRIME MINISTER be pleased to state :

(a) whether there has been an increase in the prices of paper during the last four months;

(b) if so, the extent thereof and the reasons therefor;